LOK SABHA

BULLETIN PART – II

(General Information relating to Parliamentary and other matters)

[Monday, February 15, 2021/Magha 26 1942 (Saka) No. 2249]

No. 2249

Legislative Branch-I

PROGRESS OF BILLS DURING THE WEEK ENDED ON SATURDAY, THE 13TH FEBRUARY, 2021

SI. No.	Title of the Bill	Member-in-charge	Remarks
1	2	3	4
1.	The Jammu and Kashmir Reorganisation (Amendment) Bill, 2021, <i>as</i> <i>passed by Rajya Sabha</i>	Shri Amit Shah	The Bill, as passed by Rajya Sabha, was laid on the Table of Lok Sabha on 8.2.2021. Passed on 13.2.2021.
2.	The Personal Data Protection Bill, 2019	Shri Ravi Shankar Prasad	Motion regarding extension of time for presentation of the Report of the Joint Committee upto last day of first week of second part of Budget Session, 2021 of Parliament was adopted on 9.2.2021.
3.	The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2021, as passed by Rajya Sabha	Shri Hardeep Singh Puri	The Bill, as passed by Rajya Sabha, was laid on the Table of Lok Sabha on 10.2.2021.
4.	The Major Port Authorities Bill, 2020, as returned by Rajya Sabha with amendments	Shri Mansukh Mandaviya	The Bill, as returned by Rajya Sabha with amendments, was laid on the Table of Lok Sabha on 11.2.2021.
			The amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha, were agreed to by Lok Sabha on 12.2.2021.

SI. No.	Title of the Bill	Member-in-charge	Remarks
1	2	3	4
5.	The Anti-Maritime Piracy Bill, 2019	Dr. S. Jaishankar	Report of the Standing Committee on External Affairs was presented to Lok Sabha on 11.2.2021.
6.	The Arbitration and Conciliation (Amendment) Bill, 2021	Shri Ravi Shankar Prasad	Passed on 12.2.2021.
7.	The Tribunals Reforms (Rationalisation and Conditions of Service) Bill, 2021	Smt. Nirmala Sitharaman	Introduced on 13.2.2021.
8.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2021	Shri Thaawarchand Gehlot	Introduced on 13.2.2021.

UTPAL KUMAR SINGH Secretary General